



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	WP(C)/3637/2016	GUWAHATI DEVELOPMENT DEPARTMENT Versus PUNJAB NATIONAL BANK and 3 ORS	MR.D SAIKIA MR.R BORPUJARI MR.B GOGOI MR.P NAYAK MR.A DEKA	MR.D CHOWDHURY(R-3&4) MS.B CHOWDHURY(R-3&4)
2	I.A.(Civil)/2388/2019 in CRP/8643/2019 WITH CRP/8643/2019 (Filing Number)	TAPAN DEBNATH Versus LAKHAN MURMU AND 7 ORS TAPAN DEBNATH Versus LAKHAN MURMU AND 7 ORS. (G)	MR. S Z RAHMAN MR. A DEB	SC, BTC(R3)
3	I.A.(Civil)/1605/2021 in WP(C)/7571/2018	ASHOK SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR G J SARMA MS U DAS MS B DAS MS. B R KALITA	

LEAVE NOTE OF ADVOCATES FOR 28/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
13)	MR. D BANERJEE	25-09-2022	To	17-10-2022
14)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7257/2016	KRISHNA PRIYA DAS Versus THE STATE OF ASSAM and 8 ORS.	MS. B BHUYAN MS. N BORAH	MRS. R MOMTAZR-9 MS. N CHOUDHURY(R7) MR. A KHOUND(R7) MR. ALHAJJ INAM UDDIN(R-9) SC, SOCIAL WELFARE SC, ASSAM UNIVERSITY
2	WP(C)/7519/2016	AJITESH ROY Versus THE ASSAM UNIVERSITY and 2 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. H A TALUKDAR	
3	I.A.(Civil)/3677/2018 in WA/297/2018	DASARATH ADHIKARI AND 25 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR K KALITA MR. B CHOUDHURY S CHOUDHURY MR E SHITIRI	GA, ASSAM ASSTT.S.G.I.
	WITH WA/297/2018	DASARATH ADHIKARI AND 25 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR K KALITA MR. B CHOUDHURY S CHOUDHURY MR E SHITIRI	GA, ASSAM ASSTT.S.G.I.
4	I.A.(Civil)/329/2020 IN RSA-46/2004(D/O) in Review.Pet./66/2018 WITH Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH Versus ON THE DEATH OF GOPAL NATH ON THE DEATH OF PURNARAM NATH HIS LEGAL HEIRS - SHRI DEEPAK NATH and 6 ORS Versus SRI GOPAL NATH and 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MD. M H CHOUDHURY MS.L N CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR. D C MAHANTA MR. T J MAHANTA (R2,R3) MS. P BHATTACHARYA (R2,R3) MR. A BORUA (R2,R3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
13)	MR. D BANERJEE	25-09-2022	To	17-10-2022
14)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5384/2016	JADAB BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR H RAHMAN MR.D DAS MR.R SENSUA MRS.R GOGOI	GA, ASSAM
2	CRP(IO)/177/2017	DEEPAK KUMAR BHUYAN Versus BIRENDRA NATH BORDOLOI and ANR.	MS.P BARUAH	
3	I.A.(Civil)/4318/2018 in MACApp./12785/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMT MANASHI DAS AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./12785/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMT MANASHI DAS AND 4 ORS		
4	I.A.(Civil)/2670/2019 in WA/8562/2019	THE STATE OF ASSAM AND 3 ORS. Versus DR. BIRENDRA NATH SARMA AND 4 ORS.	MR. T C CHUTIA	
	WITH WA/8562/2019 (Filing Number)	THE STATE OF ASSAM AND 3 ORS Versus DR. BIRENDRA NATH SARMA AND 4 ORS		
5	I.A.(Civil)/2906/2019 in MACApp./9910/2019	SUDESH SHARMA Versus SRI DHURBA DAS AND 2 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./9910/2019 (Filing Number)	SUDESH SHARMA Versus SRI DHURBA DAS AND 2 ORS		
6	I.A.(Civil)/862/2020 in CRP/105/2018	SRI MAKHAN SAIKIA Versus SMTI. TARU BAISHYA AND 3 ORS.	MS. B CHOUDHURY MS J DAS	MR. A R SHOME
	WITH CRP/105/2018	SRI MAKHAN SAIKIA Versus SMTI. TARU BAISHYA AND 3 ORS.	MS. B CHOUDHURY MR. P BORAH MR. S SAHU MS. J DAS	MR. S CHAUHAN (R1, R2) MS S K CHAUHAN (R1, R2) MR. A R SHOME (R1, R2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
13)	MR. D BANERJEE	25-09-2022	To	17-10-2022
14)	MR. V K CHOPRA	30-09-2022	To	30-09-2022